

SUPREME COURT OF INDIA

This file relates to the proposal for the appointment of the following four Additional Judges of the High Court of Bombay, as Permanent Judges of that High Court :

1. Shri Justice Rajesh Narayandas Laddha,
2. Shri Justice Sanjay Ganpatrao Mehare,
3. Shri Justice Govinda Ananda Sanap, and
4. Shri Justice Shivkumar Ganpatrao Dige.

On 15 December 2022, the Collegium of the High Court of Bombay unanimously recommended the above-named four Additional Judges for appointment as Permanent Judges of that High Court. The above recommendation has the concurrence of the Chief Ministers and Governors of Maharashtra and Goa.

In order to ascertain the fitness and suitability of the above-named Additional Judges for being appointed as Permanent Judges, consultation was held in terms of the Memorandum of Procedure with Judges of the Supreme Court conversant with the affairs of the High Court of Bombay.

The Committee constituted in terms of the Resolution dated 26 October 2017 of the Supreme Court Collegium to assess the judgments of the above-named Additional Judges, has submitted its report.

With a view to assess the merit and suitability of the above-named Additional Judges for their appointment as Permanent Judges, the Collegium has scrutinized and evaluated the material placed on record including the observations made by the Department of Justice in the file. Having regard to all the relevant factors, the Collegium is of the considered view that S/Shri Justices (1) Rajesh Narayandas Laddha, (2) Sanjay Ganpatrao Mehare, (3) Govinda Ananda Sanap, and (4) Shivkumar Ganpatrao Dige, Additional Judges, are suitable for being appointed as Permanent Judges of the High Court of Bombay.

In view of the above, the Collegium resolves to recommend that S/Shri Justices (1) Rajesh Narayandas Laddha, (2) Sanjay Ganpatrao Mehare, (3) Govinda Ananda Sanap, and (4) Shivkumar Ganpatrao Dige, Additional Judges, be appointed as Permanent Judges of the High Court of Bombay against the existing vacancies.

(Dhananjaya Y Chandrachud), C.J.I.

(Sanjay Kishan Kaul), J.

(K.M. Joseph), J.

15 February 2023

Minister for Law & Justice

